

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/304/ (IB)/2017
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. K. BHUVANESWAR
Advocate

JUNIOR COUNSEL
Attached with Counsel for
Applicant

KBL
16/8/17

1f. K. RAJENDRAN

Respondent

K. Rajendran

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for reporting the final outcome of the settlement between the parties, which is in progress. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)